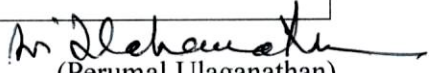


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
COROMANDEL GRANITES (I) LTD
HAVING A UNIT PROCESSING GRANITE STONES AT NALLAGANAKOOTHAPALLI
VILLAGE, SHOLAGIRI TALUK, KRISHNAGIRI DISTRICT
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Coromandel Granites (I) Limited AAACC3010H L14102PY1986PLC000415
2.	Address of the registered office	C/o. G. Jayanthi, No.2, Kamarajar street. 1st floor, Ashok Nagar, Lawspet, Pondicherry-605008
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	S No. 302/2A2A & 302/281, Nallaganakoothapalli Village, Sholagiri Taluk Krishnagiri District, Tamil Nadu-635 117
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	No records available pertaining to the last financial year. The factory of the CD located at address (4) above is sold to a third party, as an undervalued and fraudulent transaction. Hence the exact details of the value of the products/services are not readily available.
7.	Number of employees/ workmen	No details of employees/workmen reported.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Contact the Resolution Professional at: apunathan@yahoo.co.in . Address: 144, Alex Street, Panneer Nagar, Mogappair, Chennai-600037
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	As at col 8 above.
10.	Last date for receipt of expression of interest	15.04.2024
11.	Date of issue of provisional list of prospective resolution applicants	20.04.2024
12.	Last date for submission of objections to provisional list	25.04.2024
13.	Date of issue of final list of prospective resolution applicants	30.04.2024
14.	Date of issue of IM, evaluation matrix and request for resolution plans to prospective resolution applicants	04.05.2024
15.	Last date for submission of resolution plans	03.06.2024
16.	Process email id to submit Expression of Interest	apunathan@yahoo.co.in


(Perumal Ulaganathan)

Chennai-37
26.03.2024

IBBI/IPA-001/IP P00970/2017-2018/11600
Resolution Professional Coromandel Granites (I) Limited

P. ULAGANATHAN, M.A., B.L.,
ADVOCATE, Enrl. No. Ms. 967/2015
Insolvency Resolution Professional,
No. 144, Alex Street, Panneer Nagar,
Mogappair, Chennai – 600 037.
Mobile : 98841 20501.